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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)

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N O T I F I C A T I O N  
(INCOME TAX)

NO.2224 (F.NO.197/152/77-IT(AI)): In exercise of the powers conferred by clause (iv) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Army Officers' Wives Association, Headquarters Maharashtra & Gujarat Area, Bombay" for the purpose of the said section for and from the assessment year(s) 1973-74.

sd/-

( M. SHASTRI )

UNDER SECRETARY TO THE GOVERNMENT OF INDIA.

To

The Manager,  
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Copy to:-

1. Army Officers' Wives Association, Headquarters Maharashtra and Gujarat Area, Colaba, Bombay-5.
2. The Commissioner of Income-tax, Bombay City-IV, Bombay, with reference to his letter No.BC.TI/289(15)/77-78 dt. 28.12.77.
3. All Commissioners of Income-tax.
4. Directors of Ins.(IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
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( M. SHASTRI )

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE:

  
(MISS GITA KRIPALANI)  
ASST. DIRECTOR (RS&P).

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